

GOVERNMENT OF INDIA
MINISTRY OF FINANCE
DEPARTMENT OF REVENUE
RAJYA SABHA
UN-STARRED QUESTION NO. 231
ANSWERED ON- 05/12/2023

REVENUE COLLECTED FROM KERALA

231. DR. JOHN BRITTAS:

Will the Minister of FINANCE be pleased to state:

- (a) the corporation Tax, Income Tax, Wealth Tax, Central GST, Customs Duty, Union Excise Duty, Service Tax as well as Other Taxes and Duties collected from Kerala by the Union Government from 2017-18 to 2022-23; and
- (b) the details thereof, year-wise, sector-wise and category-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF FINANCE
(SHRI PANKAJ CHAUDHARY)

(a) & (b): The total amount of Direct Tax collection and GST collection from Kerala with effect from F.Y 2017-18 to 2022-23 are enclosed as **Annexure A** and **Annexure B** respectively.

Further, State-wise, sector-wise and category wise Indirect Tax revenue (i.e. custom, union excise duty, service tax as well as other taxes and duties) collection is not maintained Centrally. However, year-wise collection with respect to GST, Custom Duty, Union Excise Duty and Service Tax by the Union Government for F.Y 2017-18 to 2022-23 is enclosed as **Annexure C**.

Direct Tax collection from Kerala w.e.f F.Y. 2017-18 to F.Y. 2022-23

(Amount In Crore Rupees)

Financial Year	Corporation Tax	Taxes on Income other than Corporation Tax*	Others**	Total
2017-18	7443.83	8983.00	0.50	16427.33
2018-19	8323.51	8696.12	1.46	17021.09
2019-20	7026.19	8136.07	1.85	15164.11
2020-21	5997.06	7871.69	646.84	14515.59
***2021-22	8141.64	1 1419.68	0.70	19562.02

* Collection shown under 'Taxes on Income other than Corporation Tax' included the Collection under Hotel Receipt Tax, Interest Tax, Fringe Benefit Tax, other Taxes on Income and Expenditure, Miscellaneous Tax Receipt, Gift Tax, Commodities Transaction tax.

** Other remaining Head of Direct Tax collection includes Taxes on Wealth, Other Taxes and Duties on Commodities and Services

*** Provisional

Direct Tax collection from Kerala w.e.f. F.Y. 2022-23

(Amount In Crore Rupees)

Financial Year	Corporation Tax	Income Tax	Other Tax	Total
2022-23	10708.51	17767.77	2.10	28478.39

Source: Pr. DGIT(Systems), Provisional

Prior to FY. 2022-23, such data of taxes collection was maintained by Pr. CCA (CBDT).

Annexure B

(Amount In Crore Rupees)

GST Heads	Financial Year					
	2017-18 *	2018-19	2019-20	2020-21	2021-22	2022-23
CGST	3428.30	5208.06	6080.60	5727.98	7100.49	9278.57
SGST	5491.30	8270.21	9456.64	8337.84	9887.40	12310.66
IGST	1866.15	2800.23	3576.49	3204.20	5195.37	5707.08
CESS	71.02	64.01	120.35	78.72	80.40	75.05
Total	10856.77	16342.51	19234.08	17348.74	22263.66	27371.36

* Data from July 2017 to March 2018 (9 months), GST implemented from 1st July 2017.

Note: The above data pertains to GST collection on domestic supplies and this does not include IGST paid on imports

Annexure -C

(Amount In Crore Rupees)

Financial Year	Tax Head [Net]*			
	GST [CGST + IGST (Residual) + GST Compensation Cess]	Customs Duty	Union Excise Duty	Service Tax
2017-18**	442,561	129,030	258,834	81,228
2018-19	581,559	117,813	231,045	6,904
2019-20	598,749	109,283	239,452	6,029
2020-21	548,777	134,750	389,667	1,615
2021-22	698,114	199,728	390,808	1,012
2022-23 [P]	849,207	213,371	319,004	431

Source: Receipt Budget of the respective years; for FY 2022-23 revenue collection has been taken from PrCCA (CBIC); [P]=Provisional;

*Net of refund / drawback

** Data from July 2017 to March 2018 (9 months), GST implemented from 1st July 2017.
